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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1081/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Mona Pharmachem

V/s.

Uttara Foods and Feeds Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 1081/I&BP/NCLT/MB/MAH/2017

On the recommendation come from Insolvency & Bankruptcy of India for appointment of Mr. Shahikant Shravan Dhamne as Interim Insolvency Resolution Professional, this Bench hereby appoints Mr. Shashikant Shravan Dhamne as Interim Resolution Professional to commence insolvency resolution process basing on the order dated 19.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)